

[Shri Janak Raj Gupta]

The problems relating to Government of India relate to :

- (a) payment of lump sum grant to the displaced persons per family ;
- (b) payment of cost of land, deficient in the allotable unit of land to the rural displaced persons ; and
- (c) grant of development charges for developing plots in the urban areas.

I would like to urge upon the Union Government to provide adequate funds to solve the problems of these displaced persons.

[Translation]

(xii) Need to develop villages affected by colonies carved by D.D.A.

SHRI BHARAT SINGH (Outer Delhi): Mr. Deputy Speaker, Sir, D.D.A. acquires land of the villages of Delhi at cheap rates and sets up colonies with multi-storeyed buildings on that land, as a result of which the villagers are left neither with any space for playgrounds nor are they able to get fresh air. Not only that, villages are also not getting their required share of water supply and power because of these residential colonies in the neighbourhood. In addition, the villages are not able to get licences for shops and factories

D.D.A. acquires land but does not undertake any development work. Hence, the Government should ensure that playgrounds, parks and 'baratghars' are constructed in all such villages. Full development of these villages should be undertaken and wherever roads are in need of repairs or need to be constructed, necessary construction or repair work should be completed at the earliest.

[English]

(xiii) Need to give early clearance to Pollavaram Project and to constitute River Basin Authority early.

SHRI SRIHARI RAO (Rajahmundry) : The river Godavari is one of the major

water resources of the country. But unfortunately, more than 60 per cent of its water remains unutilised. There are no immediate plans by the Central Government to tap this huge water resource for the benefit of the entire nation. The State Governments namely, Maharashtra, Madhya Pradesh and Andhra Pradesh do not have the financial resources to immediately take up and execute expeditiously the hydro-electric and irrigation projects already cleared. The delay in clearing the Pollavaram project submitted by the Government of Andhra Pradesh to the CWC and the Central Government is an example of the gap between the projected national objectives and the ineffectiveness in implementing the plans for the realisation of the Plan objectives. Recently, the Central Government has announced its intention to form a River Basin Authority. This is a most welcome step, the formation of a River Basin Authority, so far as the river Godavari is concerned ; it will be meaningful only if the Central Government is able to provide financial assistance of Rs 1,000 crores to the State of Andhra Pradesh for taking up the Pollavaram project for immediate execution. The object of achieving 175 million tonnes of foodgrains production by the end of the Seventh Plan and also implementing the new slogan of 'Bekari Hatao' can be achieved if such mighty projects are taken up.

(xiv) Need for inclusion of some monuments from Himachal Pradesh in the list submitted to the World Heritage Committee of UNESCO.

PROF. NARAIN CHAND PARASHAR (Hamirpur) : The list of 25 monuments submitted by the Government of India to the World Heritage Committee of UNESCO as per the answer given to Unstarred Question No. 9805 dated 5th May, 1988 does not contain a single monuments from Himachal Pradesh, Punjab and Haryana, which have a large number of monuments worthy of inclusion in this list. I request the Minister of Human Resource Development to recommend the rock cut temples of Maeroor in Kangra District, Narbdeswar temple in Sujanpur Tihra of Hamirpur District, Bachhretu temple of Bilaspur District and Tabo and Kye monasteries of Lahul and Spiti